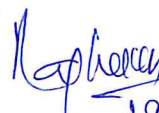



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 96/BB/ 2017	-	To inform name of IRP	Rule-6 of IBC	Novum Structures India Pvt. Ltd. Vs Adarsh Realty and Hotels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01	K RAJSEKHAR 98459 22413	RESPONDENT	 18/10/2017
02	THIRUPAL RAJASEKHAR 9448384064	Complainant	

PCS for petitioner is present PCS for respondent is also present. Shri K. Rajashekhar, PCS has filed appearance for respondent. He has also filed a letter from the Director to the effect that the Corporate Debtor has not received demand notice and notice in Form Nos.3 and 4 of Rule 5 (3) of IB Rules, 2016. He also reported that the company has not received Form-5 along with annexures.

PCS for petitioner is directed to serve copy of Form-5 along with annexures on the PCS appearing for respondents who has to file objections.

List it on 06.11.2017.


MEMBER (J)


MEMBER (T)